

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

Page No. 1

OATA/TA/CCP NO. 576 19 96

APPLICANT (S)	COUNSEL
VERSUS	
RESPONDENT (S)	COUNSEL

Date	Office Report	Orders
	19/3/96	<p>present. Sh. M. Chavre Counsel for applicant</p> <p>Heard case is reported by the bench consisting of Sh. P. K. Shyam Sankar J. Hon.ble chairman & Sh. K. Mehta J. Hon.ble (AM). order are in favour of Sh.</p> <p>for Co. CF</p>

2

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.576/96

NEW DELHI THIS THE 19TH DAY OF MARCH, 1996.

HON'BLE MR.JUSTICE P.K.SHYAMSUNDAR, ACTING CHAIRMAN.
HON'BLE SHRI K.MUTHUKUMAR, MEMBER(A)

Shri Bimdeswar Sahni
S/o Bhola Sahni
R/o C-38, I.A.R.I.Pusa,
New Delhi-110012.

...

Applicant


(BY ADVOCATE SHRI M.CHOPRA)

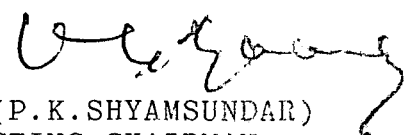
vs.

1. Union of India,
through Secretary,
Ministry of Agriculture
Krishi Bhawan
New Delhi.
2. Indian Council of Agricultural Research
through its Director General
Krishi Bhawan
New Delhi.
3. Indian Agricultural Research Institute
through its Director, Pusa
New Delhi.
4. Joint Director(Admn.)
Indian Agricultural Research Institute
Pusa, New Delhi. ... Respondents

ORDER(ORAL)

Heard . We find no merit in the OA. Rejected.


(K.MUTHUKUMAR)
MEMBER(A)


(P.K.SHYAMSUNDAR)
ACTING CHAIRMAN

sns